

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO.106(ND)/2016

IN THE MATTER OF:

Subhash Manocha & Ors.

.... Petitioners

Vs.

M/s. Galaxy Sports Shoe Co. Pvt. Ltd. & Ors.

.... Respondents

Order under Sections 241/242 & 59 of the Companies Act

Order delivered on 23.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/Petitioner : Ms. Ranjana Roy Gawai,
Mr. Vivek Kumar, Advocates

For the Respondent : Mr. A.S. Chandhiok, Sr. Adv.
Ms. Manmeet Arora, Mr. S.K. Sunny, Advs.
Mr. Sharad Rajwanshi, CS

Mr. Nesar Ahmad, PCS
Mr. Rohit Chaudhary, Adv. for all the respondents
Except R-1

ORDER

For Order see **CP/CA No. 85(ND)/2016.**

Deepak Kumar
23.01.2018